

(c) The wage revision in Public Sector Banks (PSBs) has been recently done in 2015. As such, at present, there is no concept of variable pay for employees/officers of PSBs. However, there exists a Performance Linked Incentive Scheme in PSBs.

Pradhan Mantri Garib Kalyan Yojana

546. SHRIMATI VIJILA SATHYANANTH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Pradhan Mantri Garib Kalyan Yojana will be kept open till March 31, 2017;

(b) the total number of assesses who have so far taken benefit of the said scheme;

(c) the total amount that Government gained under the said scheme as on date; and

(d) whether Government has any plan to continue the scheme even after the said deadline?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir. The Taxation and Investment Regime for Pradhan Mantri Garib Kalyan Yojana (the Scheme) has commenced on 17th December, 2016 and is open for declarations up to 31st March, 2017.

(b) and (c) The information regarding the total number of assesseees who have availed the scheme and the total amount declared under the scheme shall be firmed-up after the closure of the scheme.

(d) At present, there is no such proposal under consideration of the Government.

Currencies in circulation before and after demonetisation

547. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) the total number of currency notes of all denominations including coins of all denominations including coins minted by RBI and in circulation as on 08th November, 2016;

(b) the total number of ₹ 500 and ₹ 1000 notes deposited/exchanged in banks and post offices as on 30th December, 2016 after their de-legalisation;

(c) the total number of ₹ 2000/-, new ₹ 500/- and other smaller denomination notes printed and circulated post demonetisation; and

(d) whether there is any proposal with Government to de-legalize or rescind the new ₹ 2000/- notes?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Total 94,899.23 mpcs (million pieces) of all denomination bank notes were in circulation as on 8th Nov., 2016 and total 59,668.97 mpcs (million pieces) of circulating coins of all denominations were minted and lifted by RBI from the year 2008 to 08.11.2016.

(b) Specified Bank Notes (SBNs) of ₹ 500 and ₹ 1000 returned to currency chests of Reserve Bank of India (RBI) as on December 10, 2016 amounted to ₹ 12.44 lakh crores. Reports have been submitted by banks to Reserve Bank of India (RBI) regarding the amount deposited in the banks as on December 30, 2016. The data obtained in this regard would need to be reconciled with the physical cash balances to eliminate counterfeit notes, accounting errors/possible double counts, etc., after which only the final figure will be arrived at.

(c) Over the period from 10th Nov., 2016 to 13th January, 2017, banknotes worth ₹ 6.78 lakh crore have been issued to public either over the counter or through ATMs.

(d) No, Sir.

**Externally Aided Projects in the States of
Andhra Pradesh and Telangana**

548. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether Government has received any proposals for the approval of Externally Aided Projects in the States of Andhra Pradesh and Telangana from June, 2014, if so, the details thereof;

(b) the details of projects cleared by Government and the funding pattern; and

(c) the details of ongoing Externally Aided Projects in Andhra Pradesh and Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Yes Sir. Details of project proposals received from the States of Andhra Pradesh and Telangana for external assistance from June, 2014 onwards is given in the Statement-I (*See below*).

(b) Details of projects cleared by Government and the funding pattern thereof is given in the Statement-II (*See below*).